

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 48 of 2013 &
IA No. 72 of 2013

Dated : 3rd April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Paschim Gujarat Vij Co. Ltd. Appellant (s)
Versus
Gujarat Electricity Regulatory Commission
& Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. J.J. (Rep)

Counsel for Respondent (s): Rep. on behalf of R-2.

ORDER

The representative appearing on behalf of Respondent no. 2 requests for some time to engage a Counsel to plead the matter. Accordingly, permission is granted.

Post the IA for hearing on **15.04.2013**. In the meantime, the Respondents are directed to file their respective replies on or before 12.04.2013 after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt